

Industrial Development

3769. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to state the nature of the new measures adopted to speed up the disposal of applications for licences under the Industries (Development and Regulation) Act, to establish new industries and to expand the existing units?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The following measures have been adopted to further speed up the disposal of applications for licences under the Industries (Development and Regulation) Act. Applications of the following categories are being disposed of without prior reference to the Licensing Committee, subject to the State Government or Governments concerned having no objection and technical scrutiny finding the proposal satisfactory

- (a) where it is necessary to regularise the manufacturing activities of existing industrial undertakings;
- (b) where change of location of existing industrial undertakings within the same State is proposed;
- (c) where change of location of existing industrial undertakings is proposed from one State to another and the State Governments concerned have no objection to the change in location;
- (d) where the production of 'new articles' is proposed and such production does not involve the installation of any additional machinery and the use of imported raw materials

In all such cases, action is first taken to clear the applications and the facts are reported to the Licensing Committee in due course for information.

(2) The Local Members of the Licensing Committee meet once a

fortnight or once in three weeks to consider applications which do not involve any complicated issues necessitating discussion with representatives of the State Governments concerned

(3) Meetings of the full Licensing Committee are held once in six weeks or once in two months to consider cases which are referred to the full Committee by the meeting of the local members of the Licensing Committee and where it is necessary to have discussions with representatives of the State Governments concerned.

Consumption of Cement

3770. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state the extent to which the consumption of cement for constructional purposes of the Government of India has increased in 1958-59 as compared to the previous year?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Excluding the quantity of cement supplied to state owned Corporations, Companies, and River Valley Projects, the quantity of cement consumed by the Ministries of Works, Housing and Supply, Railways, and Defence which are mainly responsible for constructional works of the Government of India was approximately 631,000 tons during 1958-59 as against 693,000 tons during 1957-58

Bee-keeping Industry

3771. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

- (a) the present position of bee-keeping industry in the country;
- (b) the main centres of this industry in the country;
- (c) whether any honey was exported to foreign countries; and
- (d) if so, to what extent?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement containing

the required information is laid out in the Table of the Sabha. [See Appendix VII, annexure No 96]

(c) Yes, Sir

(d) Figures of export of honey prior to 1957 are not available 1 Cwt. of honey during 1957 and 5 Cwt. during 1958 (January to November) were exported

Manufacture of Bicycles in Orissa

3772. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to state

(a) whether any quota for the manufacture of bicycles has been given to Orissa State;

(b) if so, the number of bicycles allotted; and

(c) the names of the factories to whom this quota has been allotted?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c) In the small scale sector, a quota of 20,000 bicycles has been allotted for Orissa State. Against this quota, two units, namely, Messrs Utkal Cycle Manufacturing Co Cuttack and Messrs Aerovoice Engineering Co Parlakhemdi, have been approved for a capacity of 5000 bicycles per annum, each. Proposals for two more units for a similar capacity are anticipated to be received shortly from the State Government

संयुक्त राष्ट्र में हिन्दी

३७७३. श्री भक्त वरुण : क्या प्रधानमंत्री यह बतान की कृपा करेंगे कि

(क) क्या उन्हें हिन्दी प्रचारिणी समिति, दिल्ली की ओर से इस मास्य का कोई ज्ञापन मिला है कि वे संयुक्त राष्ट्र सभ में हिन्दी को छठी भाषा के रूप में मान्यता दिलाने का प्रयत्न करने की कृपा करें, और

(ख) यदि हा, तो उस पर क्या कार्यवाही की जा रही है ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) . (क) और (ख). इस विषय में समिति का कोई पत्र विदेश मंत्रालय को नहीं मिला है ।

Plan Publicity in Punjab

3774. Shri Daljit Singh: Will the Minister of Information and Broadcasting be pleased to state

(a) the names of dramatic troupes in Punjab which have been given plan publicity diamas so far in the Second Five Year Plan period,

(b) how many Punjabi dramas have been selected so far for publicity of the plans, and

(c) the amount spent during 1958-59 on dramatic troupes?

The Minister of Information and Broadcasting (Dr. Keskar): (a)

1. Bir Budhalwa Dramatic Club, Bir Budhalwa

2. Bhartiya Kala Mandir, Dhuri

3. Balmcek Drama Production, Nabha

4. The Stage Patiala

5. Swam Sohan Nardeshak Party, Raipur

6. Shree Ajuna Amateur Dramatic Club, Chandigarh

7. Forward Theatre, Bhatinda

8. Kasturba Seva Mandir, Rajpur

9. Dehat Sudhar Dramatic Club, Jullundur

10. Ellora Amateur's Theatre, Jullundur

11. Government High School, Sabatha

12. G M N High School, Jadla

13. Krishan Kumar Sabha, Sirsa

14. National Theatre, Jullundur

15. Ram Lila Dramatic Club, Sujampur.

16. Young Farmers Club, Khujrala.

(b) Four

(c) Rs 2,500 (approximately).